



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

28/06/2019

O.A./260/991/2015

DUKHISHYAM DEEP
-V/S-
D/O POST

ITEM NO:2

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.D.K.Mallick

Notes of The Registry	Order of The Tribunal
	The present OA has been filed for release of ex-gratia gratuity of Rs.60,000/-.
	None appears for the applicant. Mr.D.K.Mallick, learned counsel appears on behalf of Mr.J.K.Nayak, learned counsel for the respondents.
	On previous dates i.e. 29.4.2019 and 2.5.2019 also no one appeared for the applicant.
	It seems that the applicant is no longer interested in pursuing this OA which is dismissed in default for non-prosecution on the part of the applicant.

No order as to costs.

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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